

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, ChanderlokBuilding ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 481/TT/2019

Date: 17.3.2020

To,

Shri S.S. Raju,
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Truing up of transmission tariff for 2014-19 period and determination of transmission tariff for 2019-24 period of 1 no. of asset under Transmission System for Connectivity for NCC Power projects Ltd.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 1.4.2020.

2. Clarify/submit the following information:
 - i. Forms 5, 12A and 13 for Asset I.
 - ii. Loan amount for Bond L II as per Form 9C does not match with the loan amount as mentioned in the cash IDC statement. Reconcile the difference and provide justification for the same.
3. Whether the transmission is complete and all the assets have been put into commercial operation?
4. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(Rajendra Kumar Tewari)
Bench Officer